

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

V/s.
M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.


S. No.	NAME	DESIGNATION	SIGNATURE
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AJAY ANTARKAR

ACS for

Petitioner



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MR. SHEELANG SHAH

i/b Mr. Deepak
Deshpande


for
Respondents
ORDER




C.P. No. 67/397, 398/CLB/MB/2013

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 23rd January,
2017.


B.S.V. PRAKASH KUMAR
Member (Judicial)

Dated: 07.12.2016


V. NALLASENAPATHY
Member (Technical)